

Safety on the working of the Commission of Railway Safety for the year 1982-83.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying in the paper mentioned at (1) above. [Placed in Library. See No. LT. 8454/84].

Reviews on the working of and Annual Reports of India Tea Restaurants Ltd. Bombay for 1982-83 and of Indian Diamond Institute, Surat for 1982-83 and two Statement for not laying these papers in time.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.
- (i) Review by the Government on the working of the India Tea and Restaurants Limited Bombay, for the year 1982-83.
- (ii) Annual Report of the India Tea Restaurant Limited, Bombay, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. 8455/84].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the

Indian Diamond Institute, Surat for the year 1982-83.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. 8456/84].

Post Office Time Deposit (Amendment) Rules, 1984 and Notifications under Delhi Sales Tax Act, 1975, Customs Act, 1962 and Central Excise Rules, 1944 etc. etc.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table—

- (1) A copy of the Post Office Time Deposit (Amendment) Rules, 1984 (Hindi and English versions) published in Notifications No. G.S.R. 502(E) in Gazette of India dated the 9th July, 1984 under section 15 of the Government Saving Banks Act, 1873. [Placed in Library. See No. LT.8457/84].
- (2) A copy of the Delhi Sales Tax (First Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. F. 4(29)/84-Fin. (G) in Delhi Gazette dated the 18th May, 1984 under section 72 of the Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT 8458/84].
- (3) A copy of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1952 :—
- (i) G.S.R. 323(E) published in Gazette of India dated the 23rd May, 1984 together with an explanatory memorandum making certain amendment to Notification No. 13 Customs dated the 9th February, 1981 so as to include certain additional items for customs duty exemption.